

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4425**  
TO BE ANSWERED ON 12.08.2016

**REGISTRATION/ACCREDITATION OF CRÈCHES AND DAY CARE FACILITIES**

4425. SHRI VINCENT H. PALA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government registers and accredits non-governmental crèches and day care facilities in the country either directly or via the States under the National Policy on Early Childhood Care and Education (ECCE);
- (b) if so, the details and the criteria thereof;
- (c) the number of such centres which have been registered and accredited so far in this regard; and
- (d) whether any registration or accreditation is required for opening of crèches and day care facilities by individuals in their homes and if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI KRISHNA RAJ)

- (a) & (b) The National Early Childhood Care & Education (ECCE) Policy as notified on 12<sup>th</sup> October, 2013, recognizes multiple models of ECCE service delivery through public, private and non-governmental service providers including Anganwadi Centres, Crèches, pre-schools etc. The National ECCE Policy envisages regulation of ECCE service provisions for implementation by States/UTs in a phased manner moving progressively from registration to accreditation. The policy lays down basic quality standards relating inter alia to building and infrastructure, pupil-teacher interaction, learning experiences planned for children, health, nutrition, protection measures and trained staff.
- (c) & (d) Under Integrated Child Development Services (ICDS) Scheme, universal and free services relating to health, nutrition and early childhood care and education is provided through 13.50 Lakh operational Anganwadi Centres. Further, Rajiv Gandhi National Crèche Scheme (RGNCS) is implemented through the Central Social Welfare Board (CSWB) (an autonomous body under the Ministry) and Indian Council for Child Welfare (ICCW) (a National Level NGO). Under CSWB, the centres/creches are run through 4354 Non- Governmental Organizations, registered by the respective State Governments under Societies Registration Act or Registered Trust. The Ministry does not have any direct interface with the grass root NGOs or individuals who are actually opening/running the crèches and day care centres.

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